

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

Petition No. 246/2009

Sub: Maintenance of Grid Discipline-Non compliance of statutory provisions by Gujarat Electricity Transmission Corporation.

Date of hearing : 10.6.2010

Coram : Dr. Pramod Deo, Chairperson
Shri V.S.Verma, Member

Respondent : Gujarat Electricity Transmission Corporation Limited,
Vadodara

Parties present : 1. Shri R.K.Rami, SLDC
2. Shri T.D.Davda, DGVCL
3. Shri Mukesh Mhawsar, CGVCL
4. Shri J.J.Gandhi, PGVCL
5. Shri D.M.Gohil, PAVCL
6. Shri K.M.Dave, MGVCL

Vide order dated 28.4.2010, SLDC and Distribution Companies in the State were directed to be prepared with contingency scheme to handle the unprecedented situations endangering the safety and security of the grid. The SLDC was further directed to ensure that such contingency scheme were placed in the control centers of all the distribution companies for their awareness and necessary action.

2. The representative of the SLDC requested for three weeks time to file contingency scheme.

3. The Commission allowed the SLDC to file the contingency scheme by 30.6.2010.

4. The petition shall be re-notified for hearing on 8.7.2010.

Sd/-
(T. Rout)
Joint Chief (Law)

